

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1329/2024

IN THE MATTER OF:

ABDUL QADIR

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

....RESPONDENT (S)

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THROUGH

DATE: 09.04.2026

PLACE: NEW DELHI

Aditya Vaibhav Singh

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1329/ 2024

IN THE MATTER OF:

Abdul Qadir

...Applicant

Versus

State of Uttar Pradesh & Ors.

...Respondent (s)

REPLY ON BEHALF OF THE RESPONDENT NO.-2,
UTTAR PRADESH POLLUTION CONTROL BOARD
(UPPCB)

I, Amit Mishra, aged about 45 years, S/o Shri Devi Prasad Mishra, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter UPPCB), Agra, do hereby solemnly affirm and state on oath as under:

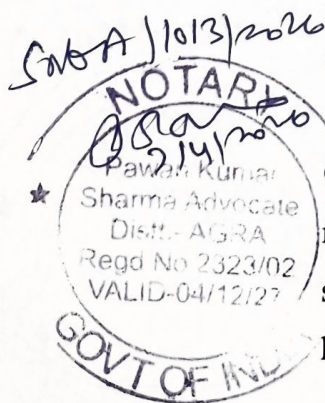
1. That in the official capacity mentioned above, I am acquainted the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.

That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents

S/No A/1013/2024
NOTARY
Pawan Kumar
Sharma Advocate
Distt - AGRA
Rego No - 1329/04
VALID-04/12/27
GOVT OF INDIA

of the same are true to my knowledge and nothing material has been concealed therefrom.

3. That by means of the present Original Application, the applicant has sought issuance of directions to the District Magistrate, Agra, Agra Development Authority and UPPCB to close/shift the respondent unit, i.e. M/s Foot Fashion Overseas, from the residential area and directing levying of environmental compensation and prosecution against the respondent unit.
4. That the present matter was taken up by this Hon'ble Tribunal on 20.08.2025 when this Hon'ble Tribunal upon considering the reply affidavit dated 18.01.2025 filed by the Respondent No. 5 and 6 wherein it is submitted that Respondent No. 5, M/s Foot Fashion Overseas, falls within the 'White category' and does not require consent from the UPPCB, directed the UPPCB to ascertain and point out if the Respondent No. 5 falls in White category or under which category the Respondent is covered.
5. That it is pertinent to mention here that Central Pollution Control Board (hereinafter CPCB) on 12.02.2025 has issued a direction under Section-18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter Water Act) and the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter Air Act) regarding harmonization of classification of industrial sector under Red, Orange, Green, White and Blue, wherein leather cutting and stitching sector (more than 10 machine



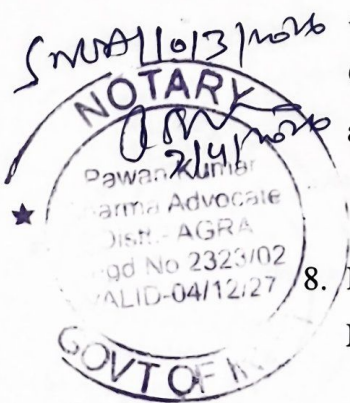
and using motor) is classified under the White Category at S. No.-85.

6. That further it is also worthwhile to mention here that vide its Notification No.-G.S.R. 761E under Air Act and vide its Notification No.-G.S.R. 762E under Water Act, respectively, dated 17.10.2025 the Central Government has notified the leather cutting and stitching sector (more than 10 machine and using motor) as falling under the White Category at S. No.-30, respectively.

A true copy of the Notification No.-G.S.R. 761E under Air Act and Notification No.-G.S.R. 762E under Water Act dated 17.10.2025 is collectively being annexed herewith and marked as **Annexure R2/1**.

7. That is it humbly submitted that White Category industries are exempted from consent provisions, subject to the conditions that such industry notify the State Board in writing. The abovementioned notifications were circulated by the UPPCB, Head Office to the concerned Circles and Regional Offices vide its letter no.-H33995 Vidhi/E-File-656674/25 dated 29.10.2025 for reference and necessary action.

A true copy of the letter no.-H33995 Vidhi/E-File-656674/25 dated 29.10.2025 is being annexed herewith and marked as **Annexure R2/2**.



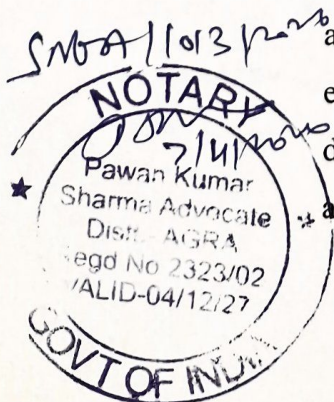
8. It is humbly submitted that as per U.P. Pollution Control Board Circular dated 29.10.2025, industries falling under

the White Category have been granted conditional exemption from obtaining consent, subject to fulfilment of prescribed conditions, including submission of written intimation to the Uttar Pradesh Pollution Control Board.

9. In this regard, it is clarified that, as per the provisions applicable to White Category industries, no written information/intimation has so far been submitted by the concerned unit (Project Proponent) to the Uttar Pradesh Pollution Control Board, Regional Office, Agra.

10. This fact is duly supported by official records and is evidenced from the office note-sheet/file record maintained in the Regional Office, Agra, wherein no entry or correspondence regarding submission of written intimation by the Project Proponent is available as on date.

11. That prior to the 2025 notifications, the UPPCB was following its notification dated 03.06.1997 under which leather footwear and leather products, excluding tanning and hide processing fell under Schedule - I at serial no. 14 and the same were classified as non-polluting thereby exempt from consent provisions. Copy of the notification dated 03.06.1997 (Schedule-I / 220 Category List) is annexed herewith and marked as **Annexure R2/3**.



- 12. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

- 13. That the present affidavit on behalf of the Uttar Pradesh Pollution control Board, is being submitted before this Hon'ble Tribunal for kind perusal and consideration.



DEPONENT

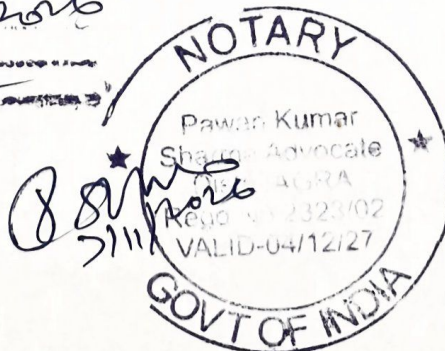
VERIFICATION:

Verified at AGRA on this the 07 day of APR, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.



DEPONENT

No. A/10/13/2026
 explained to Sh. Ankit Mishra
 Read by Presently posted Regional Officer
 who understood the contents
 solemnly affirmed & declare on
 oath on 07/4/2026
 at Agra
 identified by [Signature]




भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-21102025-267048
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असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 677]

नई दिल्ली, शुक्रवार, अक्तूबर 17, 2025/आश्विन 25, 1947

No. 677]

NEW DELHI, FRIDAY, OCTOBER 17, 2025/ASVINA 25, 1947

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 17 अक्तूबर, 2025

सा.का.नि. 761(अ).— केन्द्रीय सरकार, वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 (1981 का 14) की धारा 21 की उपधारा (1) के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय प्रदूषण नियंत्रण बोर्ड के परामर्श से, भारत सरकार, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना, जो भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में संख्यांक सा.का.नि. 702 (अ), तारीख 12 नवम्बर, 2024 द्वारा प्रकाशित की गई थी, में और संशोधन करती है, अर्थात्:

उक्त अधिसूचना में अनुसूची के स्थान पर निम्नलिखित अनुसूची प्रतिस्थापित की जाएगी, अर्थात्:-

"अनुसूची

श्वेत श्रेणी क्षेत्रों की सूची

क्रम सं.	औद्योगिक संयंत्र या क्षेत्र
1.	साइकिल, शिशु गाड़ियां और अन्य छोटे गैर मोटर चालित वाहनों की असेंबली

2.	बेकार कागजों की बेलिंग (हाइड्रोलिक प्रेस)
3.	अकार्बनिक रसायनों का उपयोग किए बिना जैव उर्वरक और जैव-कीटनाशक
4.	ढलाई के बिना मुद्रण हेतु ब्लॉक बनाना (लकड़ी के ब्लॉक बनाने को छोड़कर)
5.	सुगंधित सुपारी उत्पादन/पीसना (पूर्णतः शुष्क यांत्रिक प्रचालन)
6.	जूता ब्रश और वायर ब्रश का निर्माण
7.	कॉयर फाइबर या पिथ प्रसंस्करण और/या कॉयर से कॉयर उत्पादों का विनिर्माण (केवल शुष्क प्रक्रिया)
8.	एयर कूलर या कंडीशनर की असेंबली, मरम्मत और सर्विसिंग
9.	कार्डबोर्ड या नालीदार बॉक्स और कागज उत्पाद (कागज या लुगदी विनिर्माण को छोड़कर और बॉयलर का उपयोग किए बिना)
10.	प्लास्टर ऑफ पेरिस से चाक बनाना (केवल कास्टिंग, बॉयलर आदि के बिना (सूर्य में सुखाना/विद्युत ओवन)
11.	भौतिक मिश्रण द्वारा 1000 मीट्रिक टन प्रति माह क्षमता तक कंक्रीट मिश्रण का एकल विनिर्माण (बॉयलर और रिएक्टर के बिना और अपशिष्ट जल का उत्पादन किए बिना)
12.	प्रयुक्त खाना पकाने के तेल संग्रह केंद्र (यूसीओ)
13.	साबुन विनिर्माण (हस्तनिर्मित - भाप उबालने या बॉयलर के बिना)
14.	डीजल पंप की मरम्मत और सर्विसिंग (पूर्ण यांत्रिक शुष्क प्रक्रिया)
15.	केवल संयोजन द्वारा विद्युत लैंप (बल्ब) और सीएफएल का निर्माण
16.	विद्युत और इलेक्ट्रॉनिक वस्तुओं का संयोजन (पूरी तरह से शुष्क प्रक्रिया)
17.	इंजीनियरिंग और निर्माण इकाइयों (बिना किसी ऊष्मा उपचार/धातु सतह परिष्करण परिचालन/पेंटिंग के शुष्क प्रक्रिया)
18.	स्प्रे पेंटिंग के बिना बढईगीरी और लकड़ी के फर्नीचर का निर्माण (आरा मिल को छोड़कर) विद्युत (मोटर चालित) मशीनों जैसे कि विद्युत लकड़ी योजनाकार, स्टील आरी काटने वाले गोलाकार ब्लेड आदि की मदद से।
19.	स्प्रे पेंटिंग के बिना स्टील फर्नीचर

20.	फीडस्टॉक पर आधारित संपीडित बायो गैस संयंत्र- नगर निगम का ठोस अपशिष्ट, कृषि अवशेष, ऊर्जा फसलें, घास या खरपतवार, पशु अपशिष्ट, दबा हुआ कीचड़, आदि (औद्योगिक या प्रक्रिया अपशिष्ट के अतिरिक्त समान प्रकार के फीडस्टॉक के रूप में), कोई अपशिष्ट जल का निर्वहन नहीं करते और उप-उत्पादों का उत्पादन करते हैं,- (i) किण्वित जैविक खाद (एफओएम) और /या तरल किण्वित जैविक खाद (एलएफओएम) समृद्ध खाद और /या (ii) विद्युत का उपयोग करके कोयले का चूर्ण या गोली बनाना।
21.	अंतिम उपयोगकर्ता उद्योग के परिसर में स्थित बिल्ड आन आपरेट / बिल्ड आन आपरेट ट्रांसफर / बिल्ड आपरेट ट्रांसफर मोड आदि पर इलेक्ट्रोलिसिस (नवीकरणीय ऊर्जा का उपयोग करके) के माध्यम से हाइड्रोजन का उत्पादन और अंतिम उपयोगकर्ता उद्योग से प्राप्त डी-मिनरलाइज्ड पानी और अन्य उपयोगिताओं (कूलिंग टॉवर, ईटीपी, आदि) का सीधे उपयोग करना।
22.	संपीडित ऑक्सीजन गैस, कच्चे द्रव ऑक्सीजन से (किसी विलायक के उपयोग के बिना और केवल अन्य गैसों को अलग करने के लिए दबाव और तापमान बनाए रखकर)
23.	कांच की नलियों से कांच और ऐम्प्यूल और शीशियां बनाना
24.	कांच नट की सजावट
25.	मेडिकल ऑक्सीजन
26.	हथकरघा/कालीन बुनाई (रंगाई और विरंजन कार्य के बिना)
27.	वैज्ञानिक और गणितीय विनिर्माण
28.	जूट से उत्पादों का निर्माण (बिना रंगाई या बिना बाँयलर के)
29.	चमड़े के जूते और चमड़े के उत्पाद (टैनिंग और खाल प्रसंस्करण को छोड़कर)
30.	चमड़े की कटाई और सिलाई (10 से अधिक मशीनों और मोटर का उपयोग करके)
31.	जैविक खाद (भौतिक मिश्रण)
32.	पाउडर दूध की पैकिंग
33.	कोल्ड रोलिंग मिल (बिना ताप उपचार के)
34.	तार खींचना और तार जाल लगाना (परिष्करण रहित और ताप उपचार रहित)
35.	धातु आवरण डिब्बे का विनिर्माण
36.	भौतिक मिश्रण द्वारा कार्बनिक और अकार्बनिक पोषक तत्व (बाँयलर के बिना और किसी रिएक्टर के बिना)
37.	बिस्कुट तश्तरी आदि (स्वचालित निर्वात बनाने वाली मशीनों का उपयोग करके)
38.	केवल संयोजन द्वारा फाउंटेन पेन का निर्माण
39.	ग्लास पुट्टी और सीलेंट (केवल मशीन से मिलाकर)
40.	पेपर पिन, यू-क्लिप आदि का निर्माण।

41.	सौर फोटोवोल्टिक सेल और पवन ऊर्जा के माध्यम से सौर ऊर्जा उत्पादन
42.	विद्युत मोटरों और जनरेटरों की मरम्मत (शुष्क यांत्रिक प्रक्रिया)
43.	प्लास्टिक या कपास की रस्सी का निर्माण
44.	टायर रेट्रेडिंग
45.	संग्रहण केंद्र (प्रदूषण-निवारण, वहिःस्राव और कतरन के बिना)
46.	केवल शल्य चिकित्सा और चिकित्सा उत्पाद (वहिःस्राव-उत्पादन प्रक्रिया के बिना)
47.	सौर मॉड्यूल या गैर-पारंपरिक ऊर्जा उपकरण का निर्माण
48.	डिजिटल थर्मामीटर निर्माण
49.	चाय का सम्मिश्रण और पैकिंग
50.	परिधान और परिधान विनिर्माण उद्योग जिसमें बिना बॉयलर के डबलिंग या रीलिंग या टीएफओ-टू फॉर वन यूनिट (शुष्क प्रक्रिया) शामिल है-
51.	सूती और ऊनी होज़ियर बनाना (केवल सूखी प्रक्रिया, बिना किसी रंगाई या धुलाई प्रक्रिया के)
52.	रेलवे साइडिंग केवल रक्षा उद्देश्य के लिए
53.	जैवनिम्नीकरणीय अपशिष्टों पर आधारित घरेलू जैव-पाचक/ गोबर-गैस (गोबर) संयंत्र आदि।
54.	मिनी हाइड्रल पावर प्लांट (क्षमता-25 एमवी)
55.	कृषि-उत्पाद प्रसंस्करण इकाइयाँ जिनकी क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम हो, जो केवल स्वच्छ ईंधन-विद्युत कार्बनिक ईंधन (अपशिष्ट उत्पादन के बिना) का उपयोग करती हों।
56.	संयोजन इकाइयाँ और यांत्रिक कार्यशालाएँ (बिना ऊष्मा या सतह उपचार या स्प्रे पेंटिंग के)
57.	बेकरी, कन्फेक्शनरी और मिठाई उत्पादन इकाइयाँ जिनकी क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम हो, केवल स्वच्छ ईंधन - बिजली / गैसीय ईंधन का उपयोग करती हों और टर्मिनल एसटीपी से जुड़ी नगरपालिका सीवरेज प्रणाली में निर्वहन की अनुमति हो।*
58.	शुष्क यांत्रिक प्रक्रिया के माध्यम से सफाई और अन्य ब्रशों का निर्माण (बिना मोल्टिंग और बिना अपशिष्ट/उत्सर्जन उत्पादन के)
59.	मवेशी/मछली/मुर्गी आहार गोली निर्माण (बॉयलर और वहिःस्राव उत्पादन के बिना केवल पैलेटाइजेशन इकाई)
60.	सीमेंट उत्पाद (एस्बेस्टस का उपयोग किए बिना) जैसे पाइप, खंभा, जाफरी, कुआं रिंग, ब्लॉक/टाइलें आदि (<1 टीपीडी)*

61.	विद्युत भट्टी द्वारा सिरेमिक कप और प्लेटों की सजावट
62.	डिटर्जेंट पाउडर निर्माण (हस्तनिर्मित- भाप उबालने या बॉयलर के बिना)*
63.	फ्लेक्स या विनाइल, पीवीसी आदि पर डिजिटल प्रिंटिंग (5 मशीनों से कम)*
64.	केवल बिजली का उपयोग करके आसुत जल (< 1 KLD क्षमता)*
65.	तांबे और एल्यूमीनियम तार की डीपीसी (पेपर कोटिंग) (केवल शुष्क प्रक्रिया)
66.	खाद्य एवं खाद्य प्रसंस्करण इकाई (क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम) जो केवल स्वच्छ ईंधन- बिजली/गैसीय ईंधन का उपयोग करती है, तथा टर्मिनल एसटीपी से जुड़ी नगरपालिका सीवरेज प्रणाली में निर्वहन की अनुमति रखती है।*
67.	केवल ईंधन वितरण इकाई, ऑटोमोबाइल सर्विसिंग, मरम्मत और पेंटिंग के बिना
68.	स्वर्ण परख एवं हॉलमार्किंग केंद्र
69.	निष्कर्षण के बिना हर्बल पाउडर उत्पाद बनाना (शुष्क प्रक्रिया- उत्सर्जन या वहिःस्राव उत्पादन के बिना)
70.	इंजीनियरिंग प्लास्टिक से औद्योगिक वस्तुएं केवल निर्माण प्रक्रिया द्वारा (मोल्डिंग के बिना)
71.	सभी प्रकार के धागे, डोरियाँ, सुतली आदि का निर्माण (बिना ओटाई के)
72.	विक्स, टेप, पट्टियाँ, सोखने वाली कपास आदि का निर्माण (बॉयलर और वहिःस्राव उत्पादन के बिना सूखी प्रक्रिया)
73.	घरेलू हार्डवेयर और बर्तनों का निर्माण (बिना ऊष्मा/सतह उपचार/वहिःस्राव उत्पादन के)
74.	केवल कटिंग/सिलाई/गर्मिंग द्वारा उत्पादों का विनिर्माण (वहिःस्राव/उत्सर्जन उत्पादन के बिना)
75.	केवल भौतिक मिश्रण के माध्यम से उत्पादों का विनिर्माण जैसे - फ्लोर पॉलिश, नेल पॉलिश, हेयर ऑयल, शैम्पू, टूथ पाउडर, टूथ पेस्ट, परफ्यूम, हैंड सैनिटाइज़र, (सूक्ष्म और लघु पैमाने पर संचालन)
76.	सैनिटरी नैपकिन/डायपर फिक्सिंग और सीलिंग का विनिर्माण (अपशिष्ट/वहिःस्राव उत्पादन के बिना लघु और सूक्ष्म पैमाने की इकाइयां)
77.	स्टेशनरी वस्तुओं का विनिर्माण (संयोजन और काटने या छिद्रण या स्टेपलिंग या बाइंडिंग आदि द्वारा)
78.	मशीनों के माध्यम से धातु निर्माण कार्य और हस्त उपकरण निर्माण (बिना ऊष्मा या सतह उपचार या स्प्रे पेंटिंग के)

79.	तेल मिल घानी और निष्कर्षण, हाइड्रोजनीकरण रहित शोधन, क्षमता 500 किग्रा/दिन से अधिक नहीं*
80.	खाद्य पदार्थों की पैकिंग (प्रसंस्करण के बिना)
81.	पेंट और वार्निश मिश्रण और सम्मिश्रण (बॉल मिल के बिना और केवल सूखी प्रक्रिया)
82.	प्लास्टिक तार, जाल, निवार और अन्य उत्पाद (लूपिंग, घुमाव, काटने आदि के माध्यम से शुष्क प्रक्रिया)
83.	मुरमुरे या चूड़ा, जिसकी क्षमता प्रतिदिन 1 टीपीडी से अधिक न हो*
84.	चावल मिलों में प्रतिदिन 1 टीपीडी से अधिक क्षमता वाली होलर मशीन*
85.	छोटे पैमाने के रेस्तरां या होटल बिना कमरे/क्लाउड किचन या रिसॉर्ट (बिना ठहरने/कमरे की सुविधा के)*
86.	खेल सामग्री निर्माण इकाइयों (लकड़ियों को बिना पकाए)

*मौजूदा हरित श्रेणी क्षेत्र का उप-क्षेत्र

[फा. सं. क्यू-15012/2/2022-सीपीडब्ल्यू/ई-240741]

नीलेश कुमार साह, संयुक्त सचिव

टिप्पण: मूल अधिसूचना भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में संख्यांक सा.का.नि. 702(अ), तारीख 12 नवंबर, 2024 को प्रकाशित की गई थी और संख्यांक सा.का.नि. 512(अ), तारीख 28 जुलाई, 2025 को अंतिम बार संशोधित की गई थी।

MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 17th October, 2025

G.S.R. 761(E).— In exercise of the powers conferred by proviso to sub-section (1) of section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981), the Central Government, in consultation with the Central Pollution Control Board, hereby makes the further amendments to the notification of the Government of India, Ministry of Environment, Forest and Climate Change published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R 702 (E), dated 12th November, 2024, namely:

In the said notification, for the Schedule, the following Schedule shall be substituted, namely :-

“SCHEDULE

LIST OF WHITE CATEGORY SECTORS

Sl. No.	Industrial plants or Sector
1.	Assembly of Bicycles, Baby carriages and other small non motorizing vehicles
2.	Bailing (hydraulic press) of waste papers

3.	Bio fertilizer and bio-pesticides without using inorganic chemicals
4.	Block making of printing without foundry (excluding wooden block making)
5.	Flavoured Betel nuts production/grinding (completely dry mechanical operations)
6.	Manufacturing of shoe Brush and Wire Brush
7.	Coir fibre or pith processing and/or Manufacturing of coir products from coir (only dry process)
8.	Assembly of air coolers or conditioners, repairing and servicing
9.	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)
10.	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying or electrical oven)
11.	Standalone manufacturing of Concrete admixtures up to 1000 MT per Month capacity by physical mixing (without boiler and reactor and no generation of wastewater)
12.	Used cooking oil collection centres
13.	Soap manufacturing (handmade-without steam boiling or boiler)
14.	Diesel pump repairing and servicing (complete mechanical dry process)
15.	Electric lamp (bulb) and Compact Fluorescent Lamp (CFL) manufacturing by assembling only
16.	Electrical and electronic item assembling (completely dry process)
17.	Engineering and fabrication units dry process without any heat treatment/metal surface finishing operations or painting)
18.	Carpentry and wooden furniture manufacturing without spray painting (excluding saw mill with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting, circular blade, etc.
19.	Steel furniture without spray painting
20.	Compressed Bio Gas plants based on feedstock-Municipal Solid Waste, agro-residue, energy crops grass or weeds, animal waste, press mud, etc. (as similar type feedstock apart from industrial or process waste), not discharging any waste water and producing by-products,- (i) Fermented Organic Manure (FOM) and/or Liquid Fermented Organic Manure (LFOM), enriched manure and/or (ii) Briquette or pellet using electricity.
21.	Hydrogen production through electrolysis (using renewable energy) on Build-Own-Operate (BOO) or Build-Own-Operate –Transfer ((BOOT) or Build-Operate-Transfer (BOT) mode etc., located in the premises of end user industry and directly using de-mineralized water & other utilities (cooling tower, ETP, etc.) sourced from end user industry
22.	Compressed oxygen Gas from crude liquid oxygen (without use of any solvents and by maintaining pressure and temperature only for separation of other Gases)
23.	Glass and ampules and vials making from Glass tubes
24.	Glass nut decorticating
25.	Medical Oxygen
26.	Handloom/carpet weaving (without dyeing and bleaching operation)

27.	Manufacturing of scientific and mathematical
28.	Manufacturing of products from jute (without dyeing or without boiler)
29.	Leather foot wear and Leather products (excluding tanning and hide processing)
30.	Leather cutting and stitching (more than 10 machine and using motor)
31.	Organic Manure (physical mixing)
32.	Packing of powdered Milk
33.	Cold rolling mill (without heat treatment)
34.	Wire drawing and wire netting (without pickling and without heat treatment)
35.	Manufacturing of Metal caps containers etc
36.	Organic and inorganic Nutrients by physical mixing (without boiler and without any reactor)
37.	Biscuits trays etc. from rolled PVC sheet (using automatic vacuum forming machines)
38.	Fountain Pen manufacturing by assembling only
39.	Glass Putty and sealant (by mixing with machine only)
40.	Manufacturing of Paper Pins, U-clips, etc.
41.	Solar Power generation through solar photovoltaic cell and wind power
42.	Repairing of electric motors and generators (dry mechanical process)
43.	Manufacturing of plastic or cotton Rope
44.	Type Retreaders
45.	Collection Centres (Without depollution, dismantling and shredding)
46.	Surgical and medical products assembled only (without effluent-generating process)
47.	Manufacturing of Solar module or non-conventional energy apparatus
48.	Digital thermometer manufacturing
49.	Blending and packing of tea
50.	Garment and apparel manufacturing industry including Doubling or Reeling or TFO-Two for one unit (dry process)- without boiler
51.	Cotton and woollen Hosiers making (Dry process only without any dyeing or washing operation)
52.	Railway sidings only for defence purpose
53.	Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc.
54.	Mini Hydel power plants (Capacity -25 MV)
55.	Agro-produce processing units having capacity more than 0.5 TPD but less than 1 TPD, using only cleaner fuels -electricity or gaseous fuel (without effluent generation)
56.	Assembling units and mechanical workshops (without heat or surface treatment or spray painting)
57.	Bakery, confectionery, and sweets production units having capacity more than 0.5 TPD but less than 1 TPD, using only cleaner fuels -electricity or gaseous fuel and with having permission to discharge in municipal sewerage system connected to terminal STP*
58.	Cleaning and other brushes manufacturing through dry mechanical process (without moulding and without effluent/emission generation)

59.	Cattle/ fish/ poultry feed pellet making (only palletisation unit without boiler and effluent generation)
60.	Cement products (without using Asbestos) like pipe, pillar, jafri, well ring, blocks/tiles etc. (<1 TPD)*
61.	Decoration of ceramic cups & plates by electric furnace
62.	Detergent powder manufacturing (handmade -without steam boiling or boiler)*
63.	Digital Printing on flex or vinyl, PVC etc. (less than 5 machines)*
64.	Distilled water using only electricity (< 1 KLD capacity)*
65.	DPC (paper coating) of copper and aluminium wire (only dry process)
66.	Food and food processing unit (having capacity more than 0.5 TPD but less than 1 TPD) using only cleaner fuels -electricity/gaseous fuel, with having permission to discharge in municipal sewerage system connected to terminal STP*
67.	Fuel dispensing unit only without automobile servicing repairing and painting
68.	Gold Assaying & Hallmarking Centres
69.	Herbal powder products making without extraction (dry process - without emissions or effluent generation)
70.	Industrial items from engineering plastics by fabrication process only (without moulding)
71.	Manufacturing of all types of threads, cordage, twines etc. (without ginning)
72.	Manufacturing of cotton vicks, tapes, bandages, adsorbent cotton etc. ((dry process without boiler and effluent generation)
73.	Manufacturing of Domestic Hardware and Utensils (Without heat/surface treatment/effluent generation)
74.	Manufacturing of products by only cutting/stitching/gumming (without effluent/emissions generation)
75.	Manufacturing of products through physical mixing only like - Floor Polish, Nail Polish, Hair Oil, Shampoo, Tooth Powder, Tooth Paste, Perfume, Hand Sanitizer, (Micro and small scale operations)
76.	Manufacturing of sanitary napkins/ diapers fixing and sealing (Small and Micro scale units without effluent/emission generation)
77.	Manufacturing of Stationery Items (by assembling, and cutting or punching or stapling or binding etc.)
78.	Metal fabrication works and hand tool manufacturing through machines (without heat or surface treatment or spray painting)
79.	Oil mill ghani and extraction no hydrogenation refining with capacity not exceeding 500 kg/day*
80.	Packing of food items (without processing)
81.	Paints and varnishes mixing and blending (without ball mill and only dry process)
82.	Plastic wire, net, nivar and other products (dry process through looping, twisting, cutting etc.)
83.	Puffed rice or murhi or chura with capacity not exceeding 1 TPD per day*
84.	Rice mills holler machine with capacity not exceeding 1 TPD per day*
85.	Small scale restaurant or hotel without room/cloud kitchens or Resorts (without stay/room

	facility)*
86.	Sports Goods Manufacturing Units (without seasoning of woods)

*Sub-sector of existing green category sector”

[F No. Q-15012/2/2022-CPW/e-240741]

NEELESH KUMAR SAH, Jt. Secy.

Note: The principal Notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 702 (E), dated the 12th November, 2024 and last amended *vide* number G.S.R. 512 (E), dated the 28th July, 2025 .


सत्यमेव जयते

भारत का राजपत्र The Gazette of India

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असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 678]

नई दिल्ली, शुक्रवार, अक्टूबर 17, 2025/अश्विन 25, 1947

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NEW DELHI, FRIDAY, OCTOBER 17, 2025/ASVINA 25, 1947

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 17 अक्टूबर, 2025

सा.का.नि. 762(अ).—केन्द्रीय सरकार, जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (1974 का 6) की धारा 25 की उपधारा (1) के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय प्रदूषण नियंत्रण बोर्ड के परामर्श से, भारत सरकार, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना, जो भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में संख्यांक सा.का.नि. 703 (अ), तारीख 12 नवम्बर, 2024 द्वारा प्रकाशित की गई थी, में और संशोधन करती है, अर्थात्:

उक्त अधिसूचना में अनुसूची के स्थान पर निम्नलिखित अनुसूची प्रतिस्थापित की जाएगी, अर्थात्:-

"अनुसूची

श्वेत श्रेणी क्षेत्रों की सूची

क्रम सं.	औद्योगिक संयंत्र या क्षेत्र
1.	साइकिल, शिशु गाड़ियां और अन्य छोटे गैर मोटर चालित वाहनों की असेंबली
2.	बेकार कागजों की बेलिंग (हाइड्रोलिक प्रेस)

3.	अकार्बनिक रसायनों का उपयोग किए बिना जैव उर्वरक और जैव-कीटनाशक
4.	ढलाई के बिना मुद्रण हेतु ब्लॉक बनाना (लकड़ी के ब्लॉक बनाने को छोड़कर)
5.	सुगंधित सुपारी उत्पादन/पीसना (पूर्णतः शुष्क यांत्रिक प्रचालन)
6.	जूता ब्रश और वायर ब्रश का निर्माण
7.	कॉयर फाइबर या पिथ प्रसंस्करण और/या कॉयर से कॉयर उत्पादों का विनिर्माण (केवल शुष्क प्रक्रिया)
8.	एयर कूलर या कंडीशनर की असेंबली, मरम्मत और सर्विसिंग
9.	कार्डबोर्ड या नालीदार बॉक्स और कागज उत्पाद (कागज या लुगदी विनिर्माण को छोड़कर और बॉयलर का उपयोग किए बिना)
10.	प्लास्टर ऑफ पेरिस से चाक बनाना (केवल कास्टिंग, बॉयलर आदि के बिना (सूर्य में सुखाना/विद्युत ओवन)
11.	भौतिक मिश्रण द्वारा 1000 मीट्रिक टन प्रति माह क्षमता तक कंक्रीट मिश्रण का एकल विनिर्माण (बॉयलर और रिएक्टर के बिना और अपशिष्ट जल का उत्पादन किए बिना)
12.	प्रयुक्त खाना पकाने के तेल संग्रह केंद्र (यूसीओ)
13.	साबुन विनिर्माण (हस्तनिर्मित - भाप उबालने या बॉयलर के बिना)
14.	डीजल पंप की मरम्मत और सर्विसिंग (पूर्ण यांत्रिक शुष्क प्रक्रिया)
15.	केवल संयोजन द्वारा विद्युत लैप (बल्ब) और सीएफएल का निर्माण
16.	विद्युत और इलेक्ट्रॉनिक वस्तुओं का संयोजन (पूरी तरह से शुष्क प्रक्रिया)
17.	इंजीनियरिंग और निर्माण इकाइयाँ (बिना किसी ऊष्मा उपचार/धातु सतह परिष्करण परिचालन/पेंटिंग के शुष्क प्रक्रिया)
18.	स्प्रे पेंटिंग के बिना बढ़ईगिरी और लकड़ी के फर्नीचर का निर्माण (आरा मिल को छोड़कर) विद्युत (मोटर चालित) मशीनों जैसे कि विद्युत लकड़ी योजनाकार, स्टील आरी काटने वाले गोलाकार ब्लेड आदि की मदद से।
19.	स्प्रे पेंटिंग के बिना स्टील फर्नीचर
20.	फीडस्टॉक पर आधारित संपीडित बायो गैस संयंत्र- नगर निगम का ठोस अपशिष्ट, कृषि अवशेष, ऊर्जा फसलें, घास या खरपतवार, पशु अपशिष्ट, दबा हुआ कीचड़, आदि (औद्योगिक या प्रक्रिया अपशिष्ट के अतिरिक्त समान प्रकार के फीडस्टॉक के रूप में), कोई अपशिष्ट जल का निर्वहन नहीं करते और उप-उत्पादों का उत्पादन करते हैं,- (i) किण्वित जैविक खाद (एफओएम) और /या तरल किण्वित जैविक खाद (एलएफओएम) समृद्ध खाद और /या (ii) विद्युत का उपयोग करके कोयले का चूर्ण या गोली बनाना।

21.	अंतिम उपयोगकर्ता उद्योग के परिसर में स्थित बिल्ड आन आपरेट / बिल्ड आन आपरेट ट्रांसफर / बिल्ड आपरेट ट्रांसफर मोड आदि पर इलेक्ट्रोलिसिस (नवीकरणीय ऊर्जा का उपयोग करके) के माध्यम से हाइड्रोजन का उत्पादन और अंतिम उपयोगकर्ता उद्योग से प्राप्त डी-मिनरलाइज्ड पानी और अन्य उपयोगिताओं (क्लिंग टॉवर, ईटीपी, आदि) का सीधे उपयोग करना।
22.	संपीड़ित ऑक्सीजन गैस, कच्चे द्रव ऑक्सीजन से (किसी विलायक के उपयोग के बिना और केवल अन्य गैसों को अलग करने के लिए दबाव और तापमान बनाए रखकर)
23.	कांच की नलियों से कांच और ऐम्प्यूल और शीशियां बनाना
24.	कांच नट की सजावट
25.	मेडिकल ऑक्सीजन
26.	हथकरघा/कालीन बुनाई (रंगाई और विरंजन कार्य के बिना)
27.	वैज्ञानिक और गणितीय विनिर्माण
28.	जूट से उत्पादों का निर्माण (बिना रंगाई या बिना बॉयलर के)
29.	चमड़े के जूते और चमड़े के उत्पाद (टैनिंग और खाल प्रसंस्करण को छोड़कर)
30.	चमड़े की कटाई और सिलाई (10 से अधिक मशीनों और मोटर का उपयोग करके)
31.	जैविक खाद (भौतिक मिश्रण)
32.	पाउडर दूध की पैकिंग
33.	कोल्ड रोलिंग मिल (बिना ताप उपचार के)
34.	तार खींचना और तार जाल लगाना (परिष्करण रहित और ताप उपचार रहित)
35.	धातु आवरण डिब्बे का विनिर्माण
36.	भौतिक मिश्रण द्वारा कार्बनिक और अकार्बनिक पोषक तत्व (बॉयलर के बिना और किसी रिएक्टर के बिना)
37.	बिस्कुट तश्तरी आदि (स्वचालित निर्वात बनाने वाली मशीनों का उपयोग करके)
38.	केवल संयोजन द्वारा फाउंटेन पेन का निर्माण
39.	ग्लास पुट्टी और सीलेंट (केवल मशीन से मिलाकर)
40.	पेपर पिन, यू-क्लिप आदि का निर्माण।
41.	सौर फोटोवोल्टिक सेल और पवन ऊर्जा के माध्यम से सौर ऊर्जा उत्पादन
42.	विद्युत मोटरों और जनरेटरों की मरम्मत (शुष्क यांत्रिक प्रक्रिया)
43.	प्लास्टिक या कपास की रस्सी का निर्माण
44.	टायर रेट्रेडिंग
45.	संग्रहण केंद्र (प्रदूषण-निवारण, वहिःस्नाव और कतरन के बिना)
46.	केवल शल्य चिकित्सा और चिकित्सा उत्पाद (वहिःस्नाव-उत्पादन प्रक्रिया के बिना)
47.	सौर मॉड्यूल या गैर-पारंपरिक ऊर्जा उपकरण का निर्माण

48.	डिजिटल थर्मामीटर निर्माण
49.	चाय का सम्मिश्रण और पैकिंग
50.	परिधान और परिधान विनिर्माण उद्योग जिसमें बिना बॉयलर के डबलिंग या रीलिंग या टीएफओ-टू फॉर वन यूनिट (शुष्क प्रक्रिया) शामिल है-
51.	सूती और ऊनी होज़ियर बनाना (केवल सूखी प्रक्रिया, बिना किसी रंगाई या धुलाई प्रक्रिया के)
52.	रेलवे साइडिंग केवल रक्षा उद्देश्य के लिए
53.	जैवनिम्नीकरणीय अपशिष्टों पर आधारित घरेलू जैव-पाचक/ गोबर-गैस (गोबर) संयंत्र आदि।
54.	मिनी हाइडल पावर प्लांट (क्षमता-25 एमवी)
55.	कृषि-उत्पाद प्रसंस्करण इकाइयाँ जिनकी क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम हो, जो केवल स्वच्छ ईंधन-विद्युत कार्बनिक ईंधन (अपशिष्ट उत्पादन के बिना) का उपयोग करती हों।
56.	संयोजन इकाइयाँ और यांत्रिक कार्यशालाएँ (बिना ऊष्मा या सतह उपचार या स्प्रे पेंटिंग के)
57.	बेकरी, कन्फेक्शनरी और मिठाई उत्पादन इकाइयाँ जिनकी क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम हो, केवल स्वच्छ ईंधन - बिजली / गैसीय ईंधन का उपयोग करती हों और टर्मिनल एसटीपी से जुड़ी नगरपालिका सीवरेज प्रणाली में निर्वहन की अनुमति हो।*
58.	शुष्क यांत्रिक प्रक्रिया के माध्यम से सफाई और अन्य ब्रशों का निर्माण (बिना मोल्डिंग और बिना अपशिष्ट/उत्सर्जन उत्पादन के)
59.	मवेशी/मछली/मुर्गी आहार गोली निर्माण (बॉयलर और वहिःस्त्राव उत्पादन के बिना केवल पैलेटाइजेशन इकाई)
60.	सीमेंट उत्पाद (एस्बेस्टस का उपयोग किए बिना) जैसे पाइप, खंभा, जाफरी, कुआं रिंग, ब्लॉक/टाइलें आदि (<1 टीपीडी)*
61.	विद्युत भट्टी द्वारा सिरेमिक कप और प्लेटों की सजावट
62.	डिटर्जेंट पाउडर निर्माण (हस्तनिर्मित- भाप उबालने या बॉयलर के बिना)*
63.	फ्लेक्स या विनाइल, पीवीसी आदि पर डिजिटल प्रिंटिंग (5 मशीनों से कम)*
64.	केवल बिजली का उपयोग करके आसुत जल (< 1 KLD क्षमता)*
65.	तांबे और एल्यूमीनियम तार की डीपीसी (पेपर कोटिंग) (केवल शुष्क प्रक्रिया)

66.	खाद्य एवं खाद्य प्रसंस्करण इकाई (क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम) जो केवल स्वच्छ ईंधन- बिजली/गैसीय ईंधन का उपयोग करती है, तथा टर्मिनल एसटीपी से जुड़ी नगरपालिका सीवरेज प्रणाली में निर्वहन की अनुमति रखती है।*
67.	केवल ईंधन वितरण इकाई, ऑटोमोबाइल सर्विसिंग, मरम्मत और पेंटिंग के बिना
68.	स्वर्ण परख एवं हॉलमार्किंग केंद्र
69.	निष्कर्षण के बिना हर्बल पाउडर उत्पाद बनाना (शुष्क प्रक्रिया- उत्सर्जन या वहिःस्राव उत्पादन के बिना)
70.	इंजीनियरिंग प्लास्टिक से औद्योगिक वस्तुएं केवल निर्माण प्रक्रिया द्वारा (मोल्टिंग के बिना)
71.	सभी प्रकार के धागे, डोरियाँ, सुतली आदि का निर्माण (बिना ओटाई के)
72.	विक्स, टेप, पट्टियाँ, सोखने वाली कपास आदि का निर्माण (बॉयलर और वहिःस्राव उत्पादन के बिना सूखी प्रक्रिया)
73.	घरेलू हार्डवेयर और बर्तनों का निर्माण (बिना ऊष्मा/सतह उपचार/वहिःस्राव उत्पादन के)
74.	केवल कटिंग/सिलाई/गमिंग द्वारा उत्पादों का विनिर्माण (वहिःस्राव/उत्सर्जन उत्पादन के बिना)
75.	केवल भौतिक मिश्रण के माध्यम से उत्पादों का विनिर्माण जैसे - फ्लोर पॉलिश, नेल पॉलिश, हेयर ऑयल, शैम्पू, टूथ पाउडर, टूथ पेस्ट, परफ्यूम, हैंड सैनिटाइज़र, (सूक्ष्म और लघु पैमाने पर संचालन)
76.	सैनिटरी नैपकिन/डायपर फिक्सिंग और सीलिंग का विनिर्माण (अपशिष्ट/वहिःस्राव उत्पादन के बिना लघु और सूक्ष्म पैमाने की इकाइयाँ)
77.	स्टेशनरी वस्तुओं का विनिर्माण (संयोजन और काटने या छिद्रण या स्टेपलिंग या बाइंडिंग आदि द्वारा)
78.	मशीनों के माध्यम से धातु निर्माण कार्य और हस्त उपकरण निर्माण (बिना ऊष्मा या सतह उपचार या स्प्रे पेंटिंग के)
79.	तेल मिल घानी और निष्कर्षण, हाइड्रोजनीकरण रहित शोधन, क्षमता 500 किग्रा/दिन से अधिक नहीं*
80.	खाद्य पदार्थों की पैकिंग (प्रसंस्करण के बिना)
81.	पेंट और वार्निश मिश्रण और सम्मिश्रण (बॉल मिल के बिना और केवल सूखी प्रक्रिया)
82.	प्लास्टिक तार, जाल, निवार और अन्य उत्पाद (लूपिंग, घुमाव, काटने आदि के माध्यम से शुष्क प्रक्रिया)

83.	मुरमुरे या चूड़ा, जिसकी क्षमता प्रतिदिन 1 टीपीडी से अधिक न हो*
84.	चावल मिलों में प्रतिदिन 1 टीपीडी से अधिक क्षमता वाली होलर मशीन*
85.	छोटे पैमाने के रेस्तरां या होटल बिना कमरे/क्लाउड किचन या रिसॉर्ट (बिना ठहरने/कमरे की सुविधा के)*
86.	खेल सामग्री निर्माण इकाइयाँ (लकड़ियों को बिना पकाए)

*मौजूदा हरित श्रेणी क्षेत्र का उप-क्षेत्र

[फा. सं. क्यू-15012/2/2022-सीपीडब्ल्यू/ई-240741]

नीलेश कुमार साह, संयुक्त सचिव

टिप्पण: मूल अधिसूचना भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में संख्यांक सा.का.नि. 703(अ), तारीख 12 नवंबर, 2024 को प्रकाशित की गई थी और संख्यांक सा.का.नि. 511(अ), तारीख 28 जुलाई, 2025 को अंतिम बार संशोधित की गई थी।

MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 17th October, 2025

G.S.R. 762(E).—In exercise of the powers conferred by proviso to sub-section (1) of section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), the Central Government, in consultation with the Central Pollution Control Board, hereby makes the further amendments to the notification of the Government of India, Ministry of Environment, Forest and Climate Change published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R 703 (E), dated 12th November, 2024, namely:

In the said notification, for the Schedule, the following Schedule shall be substituted, namely:-

“SCHEDULE

LIST OF WHITE CATEGORY SECTORS

Sl. No.	Industrial plants or Sector
1.	Assembly of Bicycles, Baby carriages and other small non motorizing vehicles
2.	Bailing (hydraulic press) of waste papers
3.	Bio fertilizer and bio-pesticides without using inorganic chemicals
4.	Block making of printing without foundry (excluding wooden block making)
5.	Flavoured Betel nuts production/grinding (completely dry mechanical operations)
6.	Manufacturing of shoe Brush and Wire Brush
7.	Coir fibre or pith processing and/or Manufacturing of coir products from coir (only dry process)
8.	Assembly of air coolers or conditioners, repairing and servicing
9.	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)

10.	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying or electrical oven)
11.	Standalone manufacturing of Concrete admixtures up to 1000 MT per Month capacity by physical mixing (without boiler and reactor and no generation of wastewater)
12.	Used cooking oil collection centres
13.	Soap manufacturing (handmade-without steam boiling or boiler)
14.	Diesel pump repairing and servicing (complete mechanical dry process)
15.	Electric lamp (bulb) and Compact Fluorescent Lamp (CFL) manufacturing by assembling only
16.	Electrical and electronic item assembling (completely dry process)
17.	Engineering and fabrication units dry process without any heat treatment/metal surface finishing operations or painting)
18.	Carpentry and wooden furniture manufacturing without spray painting (excluding saw mill with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting, circular blade, etc.
19.	Steel furniture without spray painting
20.	Compressed Bio Gas plants based on feedstock-Municipal Solid Waste, agro-residue, energy crops grass or weeds, animal waste, press mud, etc. (as similar type feedstock apart from industrial or process waste), not discharging any waste water and producing by-products,- (i) Fermented Organic Manure (FOM) and/or Liquid Fermented Organic Manure (LFOM), enriched manure and/or (ii) Briquette or pellet using electricity.
21.	Hydrogen production through electrolysis (using renewable energy) on Build-Own-Operate (BOO) or Build-Own-Operate -Transfer ((BOOT) or Build-Operate-Transfer (BOT) mode etc., located in the premises of end user industry and directly using de-mineralized water & other utilities (cooling tower, ETP, etc.) sourced from end user industry
22.	Compressed oxygen Gas from crude liquid oxygen (without use of any solvents and by maintaining pressure and temperature only for separation of other Gases)
23.	Glass and ampules and vials making from Glass tubes
24.	Glass nut decorticating
25.	Medical Oxygen
26.	Handloom/carpet weaving (without dyeing and bleaching operation)
27.	Manufacturing of scientific and mathematical
28.	Manufacturing of products from jute (without dyeing or without boiler)
29.	Leather foot wear and Leather products (excluding tanning and hide processing)
30.	Leather cutting and stitching (more than 10 machine and using motor)
31.	Organic Manure (physical mixing)
32.	Packing of powdered Milk
33.	Cold rolling mill (without heat treatment)
34.	Wire drawing and wire netting (without pickling and without heat treatment)
35.	Manufacturing of Metal caps containers etc

36.	Organic and inorganic Nutrients by physical mixing (without boiler and without any reactor)
37.	Biscuits trays etc. from rolled PVC sheet (using automatic vacuum forming machines)
38.	Fountain Pen manufacturing by assembling only
39.	Glass Putty and sealant (by mixing with machine only)
40.	Manufacturing of Paper Pins, U-clips, etc.
41.	Solar Power generation through solar photovoltaic cell and wind power
42.	Repairing of electric motors and generators (dry mechanical process)
43.	Manufacturing of plastic or cotton Rope
44.	Type Retreaders
45.	Collection Centres (Without depollution, dismantling and shredding)
46.	Surgical and medical products assembled only (without effluent-generating process)
47.	Manufacturing of Solar module or non-conventional energy apparatus
48.	Digital thermometer manufacturing
49.	Blending and packing of tea
50.	Garment and apparel manufacturing industry including Doubling or Reeling or TFO-Two for one unit (dry process)- without boiler
51.	Cotton and woollen Hosiers making (Dry process only without any dyeing or washing operation)
52.	Railway sidings only for defence purpose
53.	Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc.
54.	Mini Hydel power plants (Capacity -25 MW)
55.	Agro-produce processing units having capacity more than 0.5 TPD but less than 1 TPD, using only cleaner fuels –electricity or gaseous fuel (without effluent generation)
56.	Assembling units and mechanical workshops (without heat or surface treatment or spray painting)
57.	Bakery, confectionery, and sweets production units having capacity more than 0.5 TPD but less than 1 TPD, using only cleaner fuels –electricity or gaseous fuel and with having permission to discharge in municipal sewerage system connected to terminal STP*
58.	Cleaning and other brushes manufacturing through dry mechanical process (without moulding and without effluent/emission generation)
59.	Cattle/ fish/ poultry feed pellet making (only palletisation unit without boiler and effluent generation)
60.	Cement products (without using Asbestos) like pipe, pillar, jafri, well ring, blocks/tiles etc. (<1 TPD)*
61.	Decoration of ceramic cups & plates by electric furnace
62.	Detergent powder manufacturing (handmade -without steam boiling or boiler)*
63.	Digital Printing on flex or vinyl, PVC etc. (less than 5 machines)*
64.	Distilled water using only electricity (< 1 KLD capacity)*
65.	DPC (paper coating) of copper and aluminium wire (only dry process)

66.	Food and food processing unit (having capacity more than 0.5 TPD but less than 1 TPD) using only cleaner fuels -electricity/gaseous fuel, with having permission to discharge in municipal sewerage system connected to terminal STP*
67.	Fuel dispensing unit only without automobile servicing repairing and painting
68.	Gold Assaying & Hallmarking Centres
69.	Herbal powder products making without extraction (dry process - without emissions or effluent generation)
70.	Industrial items from engineering plastics by fabrication process only (without moulding)
71.	Manufacturing of all types of threads, cordage, twines etc. (without ginning)
72.	Manufacturing of cotton vicks, tapes, bandages, adsorbent cotton etc. ((dry process without boiler and effluent generation)
73.	Manufacturing of Domestic Hardware and Utensils (Without heat/surface treatment/effluent generation)
74.	Manufacturing of products by only cutting/stitching/gumming (without effluent/emissions generation)
75.	Manufacturing of products through physical mixing only like - Floor Polish, Nail Polish, Hair Oil, Shampoo, Tooth Powder, Tooth Paste, Perfume, Hand Sanitizer, (Micro and small scale operations)
76.	Manufacturing of sanitary napkins/ diapers fixing and sealing (Small and Micro scale units without effluent/emission generation)
77.	Manufacturing of Stationery Items (by assembling, and cutting or punching or stapling or binding etc.)
78.	Metal fabrication works and hand tool manufacturing through machines (without heat or surface treatment or spray painting)
79.	Oil mill ghani and extraction no hydrogenation refining with capacity not exceeding 500 kg/day*
80.	Packing of food items (without processing)
81.	Paints and varnishes mixing and blending (without ball mill and only dry process)
82.	Plastic wire, net, nivar and other products (dry process through looping, twisting, cutting etc.)
83.	Puffed rice or murhi or chura with capacity not exceeding 1 TPD per day*
84.	Rice mills holler machine with capacity not exceeding 1 TPD per day*
85.	Small scale restaurant or hotel without room/cloud kitchens or Resorts (without stay/room facility)*
86.	Sports Goods Manufacturing Units (without seasoning of woods)

*Sub-sector of existing green category sector”

[F. No. Q-15012/2/2022-CPW/e-240741]

NEELESH KUMAR SAH, Jt. Secy.

Note: The principal Notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 703 (E), dated the 12th November, 2024 and last amended *vide* number G.S.R. 511 (E), dated the 28th July, 2025 .



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. : H33995

विधि- / ई. फाइल - 656674/25

29/10/25
Date :

सेवा में,

1. समस्त मुख्य पर्यावरण अधिकारी/वृत्त/अनुभाग प्रभारी,
2. समस्त क्षेत्रीय अधिकारी अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड।

विषय: जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथासंशोधित के अन्तर्गत जारी अधिसूचना सं०-जीएसआर 762ई एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 यथासंशोधित के अन्तर्गत जारी अधिसूचना सं०-जीएसआर 762ई दिनांक 17.10.2025 द्वारा निर्गत श्वेत श्रेणी के उद्योगों के संबंध में।

महोदय,

उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथासंशोधित के अन्तर्गत जारी अधिसूचना सं०-जीएसआर 762ई दिनांक 17.10.2025 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 यथासंशोधित के अन्तर्गत जारी अधिसूचना सं०-जीएसआर 762ई दिनांक 17.10.2025 द्वारा निर्गत श्वेत श्रेणी के उद्योगों की सूची निर्गत की गई है। श्वेत श्रेणी के उद्योगों को सहमति संबंधी प्राविधानों से इस शर्त के अधीन छूट प्रदान की गई है कि ऐसे उद्योग राज्य बोर्ड को लिखित रूप से सूचित करेंगे। अधिसूचना की प्रति इस पत्र के साथ संलग्न है, जिसका अक्षरशः अनुपालन सुनिश्चित किया जाये।

संलग्नक: उपरोक्तानुसार

भवदीय,

Digitally signed by
SAVITRI KUMAR SINGH
Date: 29-10-2025
15:36:05

U.P. POLLUTION CONTROL BOARD
PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow

Ref.No. GO2164/37/ARN/97

Date: 3-6-97.

Pursuant to the decision taken by the Government of Uttar Pradesh on 05.2.1997 and subsequent directions issued on 21.2.1997, the U.P. Pollution Control Board hereby notifies for information and clarification to General Public and all persons concerned and affected, thereby, that subject to fulfilment of following conditions, Small Scale industries mentioned in Schedule-I shall be exempted from the restrictions imposed vide publication no.G.O./933/37/96 dated 09.7.1996:-

1. All non-obnoxious and non-hazardous small scale industries. (It is clarified that obnoxious and hazardous industries are those using inflammable, explosive, corrosive or toxic substance.)
2. All such small scale industries which are proposed to be located within the prescribed industrial area or in area conforming to the prescribed land use. No Objection Certificate should not be issued in Residential Areas and in areas not conforming to prescribed land use. The land use certificate from the competent authority only, must be obtained before the registration. The responsibility for compliance of conditions of land use certificate will be on the General Manager, District Industries Centre, who will furnish Compliance report, in this regard, to U.P. Pollution Control Board, regularly. General Manager, District Industries Centre will personally ensure that in municipal limits, the - industries shall be permitted to establish only after the full compliance of prescribed land-use norms/conditions.
3. All such small scale industries, which do not consume any fuel in manufacturing or any subsidiary process or do not emit process emissions and fugitive emissions of a diffused nature. Liquid fuel may be used in the D.G. sets of upto 5 K.V.A., only. It is clarified that in such area/areas, which have been/will be identified as prohibited and restricted area such a Doon- Valley region and Agra-Mathura region i.e. Taj Trapezium zone., no D.G. sets shall be permitted irrespective of their capacity.
4. All such small scale industries, which do not discharge industrial effluent of a polluting nature and have suitable arrangements for disposal and treatment of their sewage/domestic effluent.
5. All such small scale industries which do not undertake any of the following process:-
 - Electroplating
 - Galvanizing
 - Bleaching
 - Degreasing, phosphating
 - Dyeing
 - Pickling, tanning
 - Cooling of fibers and Digesting
 - Desizing of fabric
 - Unhairing, Soaking, Delimiting and bating of hides

Trimming, pulling, juicing and blanching of fruits and Vegetables.

Stopping and processing of grain

Distillation of alcohol, stillage, evaporation

Slaughtering of animals, rendering of bones, washing of meat

Juice of sugar cane, extraction of sugar, Filtration; Centrifugation,

Distillation Pulp-making, pulp-process and paper making, coking of coal,

washing of blast furnace flue gases

Stripping of oxides

Washing of latex etc.

Solvent extractions

Chemical processing

6. It shall be ensured that the proposed activity does not cause ambient noise to violate the prescribed standards. The responsibility of the District Industries Centre in this respect shall be absolute.
7. Industries which do not satisfy any one of the above criteria from points 1 to 6 or carryout any modification, extension or addition in their industrial processes or operations, resulting in generation of any trade effluent or air pollutant, shall be required to obtain the consent to establish (i.e. No. Objection Certificate from the U.P. Pollution Control Board before their establishment as per provisions of the Water Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act. 1981.

(DR. C.S. BHATT)
MEMBER SECRETARY.

SCHEDULE - I

Some of the Industries that ordinary fall in the non-obnoxious, non-hazardous and non-polluting category subjects fulfilment of all the conditions are as follows:-

1. Atta-Chakkies
2. Rice Mullors
3. Iceboxes
4. Dal Mill
5. Groundnut decortinating (Dry)
6. Chilling
7. Tailoring and garment making
8. Appart making
9. Cotton and Wollen Hosiery
10. Handloom weaving
11. Shoe lace manufacturing
12. Gold and silver thread and sari work
13. Gold and silver smithy (electric heating only)
14. Leather foot wear and leather products, excluding tanning & hide processing.
15. Manufacture of mirror form sheet glass and photo frame
16. Musical instruments manufacturing
17. Sports goods
18. Bamboo and cane products (only dry operations)
19. Card Board and paper products (Paper & Pulp manufacture excluded)
20. Insulation and Other Coated Papers (Paper & Pulp manufacturer excluded)
21. Scientific and Mathematical Instruments
22. Furniture (Wooden and Steel)
23. Assembly of domestic electrical appliances
24. Radio assembling, public address equipment (assembly)
25. Fountain Pens
26. Ploythen, Plastics & PVC Goods (Through Extrusion/Moulding)
27. Surgical gauge & Bandages
28. Railway Sleepers (only concrete)
29. Cotton spinning and weaving
30. Rope (Cotton and plastic)
31. Carpet weaving
32. Assembly of Air coolers
33. Wires, pipes-extruded shapes from metals
34. Automobile repair stations (Dry process)
35. Assembly of Bicycles, baby carriages and other small non-motorized vehicles.
36. Electronics equipment (assembly)
37. Toys
38. Candles
39. Carpentry-excluded saw mill
40. Cold storage (small scale)
41. Restaurants (small)
42. Oil-grinning/expelling (non-hydrogenation and no refining and without boilers)
43. Teas stall
44. Mineralized water

45. Jobbing & Machining
46. Manufacture of steel & suit cases
47. Paper pins & U clip
48. Block making for printing
49. Optical frames
50. Earthen-ware/potteries by electrical heating
51. Plaster of Paris, chalk, crayons
52. Marble cutting and grinding
53. Cement products like gamla, jalee, blocks
54. Dry cleaning
55. Repair of Tyre and Tubes by cold process
56. Paper lamination
57. Small bakery with electric oven
58. Confectionary without furnace (without fuel)
59. Milk collection center and cream separators
60. Spices, baking powder, ice cream powder, custard powder (dry process)
61. Ice cream, kulfi with freezer
62. Noodles, dough product, ban, mango, papad (cold process)
63. Syrups (sherbet)
64. Gram husking
65. Rice Husking
66. Gazak, Gurdani, revadi, namkeen (using electric heating only)
67. Cattle-feed and poultry feeds.
68. Manufacture of biri, cigar, cheroot, zarda, chewing tobacco and allied products (manually)
69. Paper products-stationery, Cones, cups, saucers, plates, envelopes, dolls, toys, printing and publishing of books, computer stationery, card printing (excluding pulp and paper Manufacturing)
70. Book-binding work, diaries
71. Washing powder (manual mixing)
72. Wooden carpentry works-doors, windows, frames, boxes, packing cases & furniture, fixtures, trays, rools, structural and allied products.
73. Bamboo, cans & reed furniture & fixtures and allied products
74. Grass mats & brooms
75. Hosiery garments
76. Readymade garments and tailoring
77. Woolen & cotton carpets, dari (weaving only)
78. Nivar, Tapes, Lads & Other Yarn products (Weaving only)
79. Sheet metal, fabricated & pressed products
80. Metal wire drawing, wiremesh, conduite pipe (cold process only)
81. Bolts, nuts, screws (machining only)
82. Balance (assembling)
83. Steel furniture's safes, vaults, almirah, trunks, drums, tanks, containers, rolling shutters (sheet metal work)
84. Metal chains, hand tools, agricultural implements, general hardware goods (without casting/forging)
85. Electrical motors, alternators (assembling work)
86. Calculating machines & computers (assembling)

87. Water meter, steam meters, electricity meter (assembling work)
88. Mathematics, surveying & drawing instruments
89. Electronic equipments (assembling)
90. Telephone equipment and wireless communication apparatus (assembling)
91. Television, V.C.R. (assembling)
92. Teleprinters (assembling)
93. Electric lamps (assembling)
94. Engineering Job Work
95. Ayurvedic tooth powder
96. Bags, briefcase, suitcase, beddings, purse, belts etc. (by stitching)
97. Footwear (with finish raw material)
98. Musical instruments (assembling)
99. Optical & photographic instruments (assembling)
100. Orthopedic instruments (assembling)
101. Pens & pencils
102. Polythene bags etc. using polythene sheet
103. Plumbing & fixtures (job work)
104. Precision instrument (assembling)
105. Rain coats & umbrellas (assembling)
106. Handicrafts products
107. Watch assembly
108. House hold electrical goods (assembling only)
109. Automobile parts, accessories (by machining)
110. Manufacturing of rickshaw, tonga, bullock carts (hand drawn vehicles assembling only)
111. Mechanical toys (assembling)
112. Gold and silver work (without bullion refinery work)
113. All types of household and agricultural item repair and servicing (job work)
114. Imitation Jewellery (without electroplating/polishing)
115. Crown Bars, Corks
116. Cycle stands
117. M.S. Storage Tanks
118. Hand locks
119. Pen Holders
120. Point Brushes & Brushes with Natural Bristles
121. Pencil Sharpeners
122. Room Coolers
123. Round Drums
124. Screw Drivers
125. Seat Cushions
126. Seed Bins
127. Tin containers - all types
128. Storage Bins-Steel
129. Tin tape
130. Tricycles
131. Umbrellas
132. Wheat & Paddy thrashers
133. Wheel chair for invalids
134. Wick stoves

135. Wire gauge, Wire Netting (Metallic)
136. Wire Brushes
137. Aggarbatti Sticks
138. Drinking straw
139. Dry Distempers (Without Kiln/furnace)
140. File covers, file board & letter pads
141. Floor polish
142. Gummed paper for stamp
143. Hair Oil
144. Insulation and other coated papers (paper and pulp manufacture excluded)
145. Paper Board cartons
146. Paper Cones
147. Paper Napkin including Tissue Napkins
148. Teleprinter Rolls & Tapes
149. Toilet paper Rols & sheets
150. Tooth paste
151. Stickers Labels and Transfer Labels
152. Tooth Powder
153. Wax coated papers
154. Auto Rubber components & Rubber washers
155. Blow molded plastic containers
156. Compression moulded plastic goods
157. Fountain pen and Ball point pen component
158. Latex Rubber Balloons
159. Nylon Zip Fasteners
160. Optical Frames only serglic
161. Plastic Bottle caps
162. Plastic buttons
163. Plastic Rain-coats and other thermo-welded products
164. P.P. film and all type of co-extruded films for packing
165. Polythlene film & bags (coloured & Printed)
166. Polythene, plastic and PVC goods through extrusion/moulding
167. P.P./HODE BOX strapping
168. Polyster sheets (Manual fabrication but not manufactures)
169. Surgical Gloves
170. Watch Strap P.V.C.
171. Cable drums for ACC & ACSR conductors
172. Wood seasoning plant
173. Teak chest plywood
174. Teak fabricat.
175. Wooden boats (including mechanized)
176. Cotton boltelling and belt lacing
177. Koral Mat
178. Low count cotton yarn
179. Measuring tapes cotton
180. Sanitary towels
181. Stove Wicks
182. Surgical guages and bandages with electrical autoclave

183. Shoe-laces, file-tags and racking material
184. Tarpaulin
185. Woolen cloth knitted
186. Woolen socks knitted
187. Woolen falts
188. Woolen gloves.
189. Woolen scarves knitted
190. Woolen vest knitted (woolen winter vests)
191. Woolen under garments knitted
192. Woolen caps Knitted
193. Woolen Mufflers Knitted
194. Woolen Knitted wears (others)
195. Leather footwear and sports goods industries (excluding tanning and hide processing)
196. Staple machine
197. Cuff Links, tie pins
198. Voltage stabilizers
199. Sewing Machines (Assembly)
200. Wire Nails
201. T.V. Antena
202. Printing Press
203. A.C.S. A.C.S.R. conductors
204. Barbed Wire
205. Boot Polish
206. Coir Mattresses (Without boilers)
207. Conduit pipes (Without using any fuel)
208. P.V.C. Cables & Wires
209. Gum Tapes
210. Canvas Goods
211. Metal Clad Switches
212. Rolling Shutters
213. Street Light Fittings
214. Microscopes
215. Safety Pins
216. Tents
217. Diesel Engines Assembly (not in Agra - Mathura Trapezium and Doon Valley Area)
218. RCC Pipes & Fittings
219. PVC Pipes and Fittings
220. Perfumes (Only formulation)

The inclusion of industries in this list is for convenience and in a given case they do not fulfill the criteria as mentioned in 1 to 7 they will be considered for grant of NOC by the U.P. Pollution Control Board.